

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 238 OF 2016, APPEAL No. 246 of 2016
APPEAL NO. 247 OF 2016, APPEAL NO. 248 OF 2016
APPEAL NO. 343 OF 2017 & IA NO. 285 OF 2017

Dated: 21st August 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matters of:

APPEAL NO. 238 OF 2016

PMC Power Pvt. Ltd. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.

Counsel for the Appellant(s) : Ms. Parichita Chowdhury for
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K.V. Balakrishan for R-1
Ms. Purna Singh for R-2

APPEAL NOS. 246, 247 & 248 OF 2016

Southern Power Distribution Co. of Andhra Pradesh Ltd. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.

Counsel for the Appellant(s) : Ms. Purna Singh

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K.V. Balakrishan for R-1
Ms. Parichita Chowdhury for
Ms. Swapna Seshadri for R-2

APPEAL NO. 343 OF 2017 & IA NO. 285 OF 2017

NCL Industries Ltd. Appellant(s)
Versus

**Andhra Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Ms. Parichita Chowdhury for
Ms. Swapna Seshadri6

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K.V. Balakrishan for R-1

Ms. Prerna Singh for R-2

ORDER

Heard the learned counsel for the Appellant in Appeal No. 248 of
2016.

List the matter for further hearing on **04.09.2018.**

(S. D. Dubey)
Technical Member

mk/tpd

(Justice Manjula Chellur)
Chairperson